

ITEM NO.3

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP.NO. 6024/2010 in CRIMINAL APPEAL NO(s). 2307 OF 2009

RANHKU DUTTA @ R.K.DUTTA

Appellant (s)

VERSUS

STATE OF ASSAM

Respondent(s)

(With appln(s) for bail and office report)

Date: 02/08/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s)

Mr. Manish Goswami, Adv.
M/S Map & Co., Adv.

For Respondent(s)

Mr. Avijit Roy, Adv.
Mr. Navneet Kumar, Adv.
M/S Corporate Law Group, Adv.

UPON hearing counsel the Court made the following
O R D E R

CrI.M.P. (Application for bail) is rejected.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master